

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17377/2017

U.P. AVAS EVAM VIKAS PARISHAND & ANR.

Appellant(s)

VERSUS

KEDAR MISHRA

Respondent(s)

Date : 03-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Kumar Singh, Adv.
Mr. Vishwajit Singh, AOR

For Respondent(s)

Mr. Hemant Kumar, Adv.
Mr. Sumit Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

Statement of case has not been filed by any of the parties.

Stipulated time has already expired.

The Ld. Counsel for the appellant to file affidavit of
valuation within four weeks.Four weeks' time is granted to the sole respondent for
filing counter affidavit.

List again on 10.5.2018.

KAPIL MEHTA
Registrar
3.4.2018

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